

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-201**  
**(IB)-40/ND/2022**

**IN THE MATTER OF:**

Yes Bank Ltd.

**Vs.**

Brinda Jajoo

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 95(1) of (IBC)

**Order delivered on 11.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Anand Shankar Jha, Mr. Sachin Mintri, Mr.  
Abhilekh Tiwari

For the Respondent :

**ORDER**

This petition has been received on transfer as per the order of Hon'ble President. Ld. Counsel for the Petitioner is present and submitted that the connected matters are listed on 19.07.2024, therefore, this matter be also listed on **19.07.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**